

DAILY WISE OBJECTION LIST

(PETITION , APPLICATION , ADDITIONAL DOCS ETC)

Scrutiny Date From 15.09.2022 TO 20.09.2022

Sr No.	Date Of Filing	Case Type	Dairy No.	Main Case No.	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	05-05-2022	Restoration Application (IBC)	710102035412022	COMPANY PETITION IB (IBC)/817(PB)2018	NIDHI MANGLIK AND ANR. VS RG RESIDENCY PRIVATE LIMITED	Rule 11 of NCLT, 2016	15-09-2022	vakalatnama not clear please remove ticket from text on vakalatnama text hide not allowed with vakalatnama	Vipin Singh Raghav
2	14-05-2022	Restoration Application (Companies Act)	710102038342022	COMPANY APPEAL(COMPANIES ACT)/172(ND)2020	SRA STEEL PVT. LTD. VS REGISTRAR OF COMPANIES	Rule 11 of NCLT	20-09-2022	please delete all extra pdf	Rakesh Kumar
3	02-06-2022	Restoration Application (IBC)	710102045412022	COMPANY PETITION IB (IBC)/731(PB)2018	M/S NATCONN VS PUNJ LLOYD LIMITED& ANR	Application under any other provisions- IBC	15-09-2022	technically section wrong please check	Anjaneya
4	13-06-2022	Interlocutory Application (I.B.C)	710102048132022	COMPANY PETITION IB (IBC)/2484(ND)2019	RAVINDRA KUMAR GOYAL VS PUNJ LLOYD LIMITED& ANR	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	16-09-2022	119-120,131,133-135, not clear page and affidavit back date and ib not mention in main case	ANIRUTH
5	18-06-2022	Interlocutory Application (I.B.C)	710102049172022	COMPANY PETITION IB (IBC)/393(ND)2021	NILESH SHARMA VS AJAY GUPTA	Sec 66(1)	15-09-2022	section wrong please contact to registry according your pdf	Aditi Sharma
6	29-07-2022	Interlocutory Application (I.B.C)	710102061792022	COMPANY PETITION IB (IBC)/16(ND)2022	ANIL KUMAR JAIN VS SAI INDUSTRIES LIMITED	Application under any other provisions- IBC	15-09-2022	MAIN CASE NO NOT MENTION IN MEMO OF PARTIES	SANYAM JAIN
7	22-08-2022	Interlocutory Application (I.B.C)	710102067842022	COMPANY PETITION IB (IBC)/777(ND)2019	SHIVALIK PACKAGING INDUSTRIES VS DBS BANK INDIA LIMITED	Application under any other provisions- IBC	15-09-2022	please choose section 60(5) technically	Madhurima Sarangi
8	22-08-2022	Interlocutory Application (I.B.C)	710102067972022	COMPANY PETITION IB (IBC)/324(PB)2020	YES BANK VS HINDON RIVER MILLS LTD	Rule 11 of NCLT, 2016	15-09-2022	memo party missing in index and in application	ANKUR SOOD
9	23-08-2022	Interlocutory Application (I.B.C)	710102068352022	COMPANY PETITION IB (IBC)/763(ND)2021	MINDA INDUSTRIES LIMITED VS UNICAST AUTOTECH PRIVATE LIMITED	Application under any other provisions- IBC	15-09-2022	memo party missing in index and in application	KANTI MOHAN
10	23-08-2022	Interlocutory Application (I.B.C)	710102068432022	COMPANY PETITION IB (IBC)/1003(ND)2019	ANIL KUMAR GUPTA VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec 60(5)	15-09-2022	DD Not deposited.	Sachin Mittal
11	23-08-2022	Interlocutory Application (I.B.C)	710102068472022	COMPANY PETITION IB (IBC)/803(PB)2021	ANSHUL GUPTA VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Application under any other provisions- IBC	20-09-2022	need to true copy on every pages	RISHI
12	24-08-2022	Company Application(Companies Act)	710102068672022	COMPANY PETITION (COMPANIES ACT)/106(ND)2016	SUBHASH MANOCHA VS GALAXY SPORTS SHOE CO. PRIVATE LIMITED	Sec 48(2)	15-09-2022	case type wrong according your pdf	RANJANA ROY GAWAI
13	24-08-2022	Company Application(Companies Act)	710102069042022	COMPANY PETITION (COMPANIES ACT)/105(ND)2016	SUBHASH MANOCHA VS COLUMBUS MARKETING PRIVATE LIMITED	Sec 48(2)	15-09-2022	case type wrong according your pdf	RANJANA ROY GAWAI
14	23-08-2022	Interlocutory Application (I.B.C)	710102068492022	COMPANY PETITION IB (IBC)/802(PB)2021	ANSHUL GUPTA VS COLUMBUS MARKETING PRIVATE LIMITED	Application under any other provisions- IBC	20-09-2022	need to true on every pages on annexure need to sign on every pages on application	RISHI

15	23-08-2022	Interlocutory Application (I.B.C)	710102068522022	COMPANY PETITION IB (IBC)/800(PB)2021	ANSHUL GUPTA VS COLUMBUS MARKETING PRIVATE LIMITED	Application under any other provisions- IBC	20-09-2022	need to sign on every pages on application need to true copy on every pages on annexure	RISHI
16	24-08-2022	Interlocutory Application (I.B.C)	710102068762022	COMPANY PETITION IB (IBC)/271(PB)2017	PRIYA MEHTA AND ORS. VS COLUMBUS MARKETING PRIVATE LIMITED	Sec 12(2)	15-09-2022	E-Stamp Paper Missing Application Merge One PDF	RISHI
17	24-08-2022	Company Application(Companies Act)	710102069012022	COMPANY PETITION (COMPANIES ACT)/86(ND)2016	SUBHASH CHANDER MANOCHA VS COLUMBUS PREMIER SHOES PRIVATE LIMITED	Sec 48(2)	15-09-2022	case type wrong according your pdf	RANJANA ROY GAWAI
18	26-08-2022	Company Application(Companies Act)	710102069472022	COMPANY PETITION (COMPANIES ACT)/107(ND)2016	SUBHASH MANOCHA VS COLUMBUS INTERNATIONAL SHOES PRIVATE LIMITED	Sec 48(2)	15-09-2022	case type wrong according your pdf	RANJANA ROY GAWAI
19	27-08-2022	Interlocutory Application (I.B.C)	710102069842022	COMPANY PETITION IB (IBC)/375(PB)2018	SH. RAJESH KUMAR GUPTA VS M/S ABW INFRASTRUCTURE LTD	Rule 11 of NCLT, 2016	19-09-2022	section wrong according and stamp paper missing	ADITI GUPTA
20	24-08-2022	Company Application(Companies Act)	710102069032022	COMPANY PETITION (COMPANIES ACT)/85(ND)2016	SUBHASH CHANDER MONOCHA VS GALAXY SPORTS SHOE COMPANY PRIVATE LIMITED	Sec 48(2)	15-09-2022	case type wrong according your pdf	RANJANA ROY GAWAI
21	31-08-2022	Interlocutory Application (I.B.C)	710102071042022	COMPANY PETITION IB (IBC)/25(PB)2018	HUZEFA FAKHRI SITABKHAN VS GALAXY SPORTS SHOE COMPANY PRIVATE LIMITED	Regulation 44(2), Liquidation process Regulation, 2016	16-09-2022	please check vakalatnama and proof of service	Sanampreet
22	01-09-2022	Interlocutory Application (I.B.C)	710102071332022	COMPANY PETITION IB (IBC)/1397(PB)2019	JYOTI JAISWAL VS INDIRAPURAM HABITAT CENTRE PVT. LTD.	Sec 60(5)	19-09-2022	main case not link memo party missed in index and in application welfare and court fee missing in vakalatnama	AMAR KHERA
23	02-09-2022	Interlocutory Application (I.B.C)	710102071842022	COMPANY PETITION IB (IBC)/1409(ND)2018	INDO ALUSYS INDUSTRIES LIMITED VS UNILEC ENGINEERS LIMITED	Rule 11 of NCLT, 2016	19-09-2022	Memo Party missed in index case type wrong	Rohit
24	01-09-2022	Interlocutory Application (I.B.C)	710102071202022	COMPANY PETITION IB (IBC)/1397(PB)2019	ASHISH KHATTAR VS INDIRAPURAM HABITAT CENTRE PVT. LTD.	Sec 60(5)	19-09-2022	main case not link memo party missed in index and in application welfare @20 rs and court fee @1 missing in vakalatnama	AMAR KHERA
25	05-09-2022	Restoration Application (IBC)	710102072482022		M/S. TRUFORM ENGINEERS VS M/S. TECHNOFAB ENGINEERS LIMITED	Rule 11 of NCLT, 2016	16-09-2022	main case not link with application affidavit verified in Nagpur and stamp paper verified in Delhi both are different so please contact to registry	Akshay Ringe
26	06-09-2022	Interlocutory Application (I.B.C)	710102072622022	COMPANY PETITION IB (IBC)/2(PB)2022	RELIGARE ENTERPRISES LTD VS LIGARE AVIATION LTD	Rule 11 of NCLT, 2016	20-09-2022	Pg-218 to 227 not clear	Sandeep Devashish Das
27	06-09-2022	Interlocutory Application (I.B.C)	710102072762022	COMPANY PETITION IB (IBC)/274(ND)2020	IIFL HOME FINANCE LIMITED VS TRIAKSH CABLES PRIVATE LIMITED	Rule 11 of NCLT, 2016	20-09-2022	memo party missed in index	JASVIN DHAMA
28	05-09-2022	Interlocutory Application (I.B.C)	710102072262022	COMPANY PETITION IB (IBC)/3(ND)2020	LAL BABA SEAMLESS TUBES PVT LTD VS DEEPAK MAINI RESOLUTION PROFESSIONAL	Sec 60(5)	16-09-2022	pagination not properly please check your pdf and index pagination Pg-25 to 33 ,37 to 39, 43, 49,50 not clear	CA Subodh Kumar Agrawal
29	05-09-2022	Interlocutory Application (I.B.C)	710102072442022	COMPANY PETITION IB (IBC)/3127(PB)2019	PRATHANTHA H.M. VS SHRI BALAJI BETEL NUTS PRIVATE LIMITED	Application under any other provisions- IBC	16-09-2022	memo party missing	Vikram Singh Rathore
30	07-09-2022	Interlocutory Application (I.B.C)	710102073082022	COMPANY PETITION IB (IBC)/138(ND)2021	RATYAL CONSTRUCTIONS PRIVATE LIMITED VS T R SAWHNEY AUTOMOBILES PRIVATE LIMITED	Application under any other provisions- IBC	15-09-2022	sign missed application on every pages	Samarendra

31	07-09-2022	Interlocutory Application (I.B.C)	710102072922022	COMPANY PETITION IB (IBC)/2144(ND)2019	ATUL JAIN VS CLASSIC BOTTLE CAPS PRIVATE LIMITED	Sec 42	20-09-2022	case type wrong please contact to registry	ANAND
32	01-09-2022	Interlocutory Application (I.B.C)	710102071272022	COMPANY PETITION IB (IBC)/1397(PB)2019	VINOD KUMAR JAISAWAL VS INDIRAPURAM HABITAT CENTRE PVT. LTD.	Sec 60(5)	19-09-2022	memo party missed in index and in application welfare @25 rs and court fee @3 need	AMAR KHERA
33	01-09-2022	Interlocutory Application (I.B.C)	710102071262022	COMPANY PETITION IB (IBC)/1397(PB)2019	RADHIKA MEHTA VS INDIRAPURAM HABITAT CENTRE PVT. LTD.	Sec 60(5)	19-09-2022	main case not link and memo party missing and verified date missing affidavit and 33-58 not clear page and ticket not allowed mid on vakalatnama	AMAR KHERA
34	07-09-2022	Interlocutory Application (I.B.C)	710102072912022	COMPANY PETITION IB (IBC)/2144(ND)2019	SHALINI JAIN VS CLASSIC BOTTLE CAPS PRIVATE LIMITED	Sec 42	20-09-2022	case type wrong	ANAND
35	09-09-2022	Interlocutory Application (I.B.C)	710102073602022	COMPANY PETITION IB (IBC)/759(PB)2018	CANARA BANK VS RESHMA MITTAL	Sec 60(5)	20-09-2022	Pg-345 to 347,350, please mention vakalatnama on page number 351	Ishaan Mukherjee
36	09-09-2022	Interlocutory Application (I.B.C)	710102073732022	COMPANY PETITION IB (IBC)/846(ND)2018	AKASH SHINGHAL VS EMPLOYEES PROVIDENT FUND ORGANIZATION	Sec 60(5)	19-09-2022	Pg-38,cut	AKASH
37	09-09-2022	Interlocutory Application (I.B.C)	710102073792022	COMPANY PETITION IB (IBC)/361(ND)2020	KAMAL AGARWAL VS EMPLOYEES PROVIDENT FUND ORGANIZATION	Application under any other provisions- IBC	20-09-2022	master index missed	KAMAL AGARWAL
38	09-09-2022	Interlocutory Application (I.B.C)	710102073862022	COMPANY PETITION IB (IBC)/3370(ND)2019	VANEET BHATIA VS EMPLOYEES PROVIDENT FUND ORGANIZATION	Application under any other provisions- IBC	20-09-2022	55,, not clear page	Vishal
39	09-09-2022	Interlocutory Application (I.B.C)	710102073642022	COMPANY PETITION IB (IBC)/900(ND)2020	VENKATESHWAR AUTO COMPONENTS PRIVATE LIMITED VS VIKAS GARG	Sec 60(5)	20-09-2022	Pg-19-28 not clear page	Umesh
40	12-09-2022	Interlocutory Application (I.B.C)	710102074412022	COMPANY PETITION IB (IBC)/486(ND)2020	RUPESH KUMAR VS ASHOK ARORA	Sec 42	20-09-2022	page number 4 pagination missed section wrong according tour pdf please check verification of affidavit	PARMOD
41	13-09-2022	Company Appeal (IBC)	710102074532022	COMPANY PETITION IB (IBC)/900(ND)2020	K.VELMURUGAN VS LIQUIDATOR FOR M/S. HEMA ENGINEERING INDUSTRIES LTD	Sec 42	20-09-2022	25rs advocate welfare and 3rs court fee missed,	C.RUBAVATHI
42	14-09-2022	Interlocutory Application (I.B.C)	710102075012022	COMPANY PETITION IB (IBC)/1397(PB)2019	A K MITTAL (HUF) VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	15-09-2022	memo of party missing and section not mention in index and court fee missing and application has uploaded twice	Mohit Madan
43	14-09-2022	Interlocutory Application (I.B.C)	710102074962022	COMPANY PETITION IB (IBC)/876(ND)2020	MAQSOOD ALAM VS PIYUSH IT SOLUTIONS PRIVATE LIMITED	Sec 60(5)	15-09-2022	stamp paper missing and need to sign every page in application page	RASHI JAIN
44	14-09-2022	Interlocutory Application (I.B.C)	710102074942022	COMPANY PETITION IB (IBC)/460(ND)2020	PRABHAT RANJAN SINGH VS RAMAN RAHEJA	Sec 66(1)	15-09-2022	section wrong and 43-55 ,87,74-76 and 69-73,74-76, cut page	Prabhat
45	13-09-2022	Miscellaneous Application (Companies Act)	710102074622022	COMPANY PETITION (COMPANIES ACT)/83(ND)2021	TICTOK SKILL GAMES PRIVATE LIMITED VS RAMAN RAHEJA	Application under any other provisions	15-09-2022	case type wrong and section wrong according your pdf sign missing in application page	ABHISHEK
46	14-09-2022	Interlocutory Application (I.B.C)	710102074912022	COMPANY PETITION IB (IBC)/1718(PB)2018	RISHI JHA VS THREE C PROJECTS PVT LTD	Rule 11 of NCLT, 2016	15-09-2022	section wrong and page number not mention in index and sign missing in application page and page number missing in application and stamp paper and affidavit missing	Gautam

47	14-09-2022	Interlocutory Application (I.B.C)	710102074902022	COMPANY PETITION IB (IBC)/1581(ND)2019	BIDA VS DUGAL ASSOCIATES PVT. LTD	Sec 49(2)	15-09-2022	affidavit back date and page number missing after 15 page and page 20,23,25,26,36-38,65-68,70,72,74,76,78-79,81,83,85,87,89,91,93-94,96,98,103,105,107,109,111-112,114-116,118-120,122,124-125,132,134,140,142-146162-169173,178-179,181,183,184,hindi page and 21-22,24,28,41,47,53,57,58,60,61,101, not clear page and section not mention in index	Gautam
48	13-09-2022	Company Appeal (IBC)	710102074522022	COMPANY PETITION IB (IBC)/900(ND)2020	K.VELMURUGAN VS LIQUIDATOR FOR M/S. HEMA ENGINEERING INDUSTRIES LTD VIKAS GARG	Sec 42	20-09-2022	25rs advocate welfare and 3rs court fee missed, appeal sign on every pages, etc	C.RUBAVATHI
49	13-09-2022	Interlocutory Application (I.B.C)	710102074612022	COMPANY PETITION IB (IBC)/1718(PB)2018	MEENAKSHI SINGH VS AJIT KUMAR JHA	Rule 11 of NCLT, 2016	19-09-2022	memo party missing	R K GUPTA
50	14-09-2022	Interlocutory Application (I.B.C)	710102075262022	COMPANY PETITION IB (IBC)/800(PB)2021	ANAND KASHYAP VS RESOLUTION PROFESSIONAL (FOR BANK OF BARODA - MR. ANSHUL GUPTA)	Application under any other provisions- IBC	15-09-2022	court fee 1 rs. missing	Vaibhav
51	14-09-2022	Interlocutory Application (I.B.C)	710102075072022	COMPANY PETITION IB (IBC)/812(ND)2018	SUSHEEL KUMAR GUPTA VS RESOLUTION PROFESSIONAL (FOR BANK OF BARODA - MR. ANSHUL GUPTA)	Application under any other provisions- IBC	15-09-2022	section not mention in index	PARTHO
52	05-09-2022	Interlocutory Application (I.B.C)	710102072272022	COMPANY PETITION IB (IBC)/735(ND)2020	TARUN KUMAR VS FIITJEE LTD.	Rule 11 of NCLT, 2016	16-09-2022	memo party missing in index	JASVIN DHAMA
53	14-09-2022	Interlocutory Application (I.B.C)	710102075132022	COMPANY PETITION IB (IBC)/1397(PB)2019	MRS. NIRMAL JAIN VS MR. NARENDER KUMAR SHARMA	Sec 60(5)	15-09-2022	49,51,53,56-57,77,102,107,113-119, not clear page	ADVOCATE GAUTAM SINGHAL
54	14-09-2022	Interlocutory Application (I.B.C)	710102075052022	COMPANY PETITION IB (IBC)/475(ND)2021	FAIRAIR ENGINEERS PRIVATE LIMITED VS IREO PRIVATE LIMITED	Rule 11 of NCLT, 2016	15-09-2022	memo party missing and section not mention in index and section wrong	Rishi Sehgal
55	16-09-2022	Interlocutory Application (I.B.C)	710102075852022	COMPANY PETITION IB (IBC)/883(ND)2020	YOGESH KUMAR GUPTA VS COLLIERIES INTERNATIONAL (INDIA) PROPERTY SERVICES PRIVATE LIMITED	Regulation 33	19-09-2022	39-40 not clear page and 15 welfare and court fee missing	yogesh kumar gupta
56	16-09-2022	Interlocutory Application (I.B.C)	710102075612022	COMPANY PETITION IB (IBC)/656(ND)2020	ADITYA KUMAR VS MY MOBILE PAYMENTS LTD.	Sec 60(5)	19-09-2022	sign missing in application and stamp paper missing and notary missing in affidavit	ARNAV KUMAR
57	14-09-2022	Interlocutory Application (I.B.C)	710102074992022	COMPANY PETITION IB (IBC)/900(ND)2020	M/S P.R. ROLLING MILLS PVT. LTD. VS HEMA ENGINEERING INDUSTRIES LTD.	Sec 42	15-09-2022	application missing please re-upload	Arijeet
58	14-09-2022	Restoration Application (IBC)	710102074952022		MUNISH NAGPAL VS ATUL KUMAR KANSAL	Rule 11 of NCLT, 2016	15-09-2022	main case not link with application and ticket not allowed mid on vakalatnama and stamp paper missing and section not mention in index	Shivankar
59	14-09-2022	Interlocutory Application (I.B.C)	710102075172022	COMPANY PETITION IB (IBC)/274(PB)2019	SATYA NARAYAN MAURYA VS RS INGOT AND BILLET PRIVATE LIMITED	Sec 60(5)	15-09-2022	memo party missing and page number 1-2 not mention in index and index not clear and 9-10,50,67-69, not clear page and page 74 not mention in index	Satyapal
60	15-09-2022	Interlocutory Application (I.B.C)	710102075582022	COMPANY PETITION IB (IBC)/64(PB)2017	SHILPI CABLE TECHNOLOGIES LIMITED VS RS INGOT AND BILLET PRIVATE LIMITED	Regulation 44(2), Liquidation process Regulation, 2016	16-09-2022	section wrong and please choose section 60(5) and 57-61,137-139 not clear page and welfare and court fee missing	Sanampreet

61	14-09-2022	Interlocutory Application (I.B.C)	710102075092022	COMPANY PETITION IB (IBC)/259(PB)2021	PRABHJIT SINGH SONI VS RS INGOT AND BILLET PRIVATE LIMITED	Application under any other provisions- IBC	15-09-2022	main case not link	Swarnika Agarwal
62	14-09-2022	Interlocutory Application (I.B.C)	710102075112022	COMPANY PETITION IB (IBC)/67(ND)2022	RESOLUTION PROFESSIONAL SOM RESORTS PRIVATE LIMITED VS RS INGOT AND BILLET PRIVATE LIMITED	22(3)a	15-09-2022	welfare missing and vakalantanama not clear and 30-31 not clear page	DIVYA JAGGA
63	15-09-2022	Interlocutory Application (I.B.C)	710102075442022	COMPANY PETITION IB (IBC)/174(ND)2021	SANJAY GARG VS MR. PAVAN SACHDEVA	19(2)	16-09-2022	affidavit incomplete and 33-34 not clear page	KARAN
64	15-09-2022	Interlocutory Application (I.B.C)	710102075332022	COMPANY PETITION IB (IBC)/386(PB)2018	MAHIPAL SINGH VS ROHIT SEHGAL LIQUIDATOR OF SHREE SHYAM PULP AND BOARD MILLS LTD.	Sec 60(5)	19-09-2022	notary missing in stamp paper and date not verified in affidavit and 52-54,56-58,60,62,89, not clear page and 98-100 translate to english and sign and true copy missing in annexure page	Kartavya Mishra
65	16-09-2022	Company Appeal (IBC)	710102075692022	COMPANY PETITION IB (IBC)/731(PB)2018	MITSUBISHI HEAVY INDUSTRIES LIMITED VS PUNJ LLYOD LIMITED	Sec 42	19-09-2022	brief of synopsis missed, list of dates and events, true copy sign missed on every pages of annexures, 25rs advocate welfare and 3rs court fee missed, etc	ANANNYA
66	15-09-2022	Interlocutory Application (I.B.C)	710102075412022	COMPANY PETITION IB (IBC)/260(ND)2017	GROOVY STRUCTURES LLP VS NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	19-09-2022	50-51 translate to English	Rahul
67	15-09-2022	Interlocutory Application (I.B.C)	710102075472022	COMPANY PETITION IB (IBC)/1446(PB)2018	DENA BANK VS RATHI SUPER STEEL LIMITED	Application under any other provisions- IBC	19-09-2022	memo party missing and 24-25,27 hindi page	Harish Chander Arora
68	15-09-2022	Interlocutory Application (I.B.C)	710102075492022	COMPANY PETITION IB (IBC)/697(ND)2018	RAKESH PRASAD KHANDELWAL VS RATHI SUPER STEEL LIMITED	Application under any other provisions- IBC	19-09-2022	page number 27-31not mention in index	ABHISHEK DEVGAN
69	16-09-2022	Interlocutory Application (I.B.C)	710102075622022	COMPANY PETITION IB (IBC)/227(ND)2021	JASWANT SINGH VS RATHI SUPER STEEL LIMITED	Application under any other provisions- IBC	19-09-2022	28-30 not clear page	jaswant
70	15-09-2022	Interlocutory Application (I.B.C)	710102075562022	COMPANY PETITION IB (IBC)/635(PB)2021	MR. GAURAV MISRA VS RATHI SUPER STEEL LIMITED	Sec 12(2)	20-09-2022	affidavit verification and stamp paper address different	SAIKRISHNA ASSOCIATES
71	16-09-2022	Interlocutory Application (I.B.C)	710102075862022	COMPANY PETITION IB (IBC)/739(ND)2021	BABU LAL GURJAR RP FOR MR. VARUN JAJOO VS RATHI SUPER STEEL LIMITED	Application under any other provisions- IBC	19-09-2022	section not mention in index and 20-23 not clear page and page number missing after 26 page	BABU LAL GURJAR
72	16-09-2022	Interlocutory Application (I.B.C)	710102075822022	COMPANY PETITION IB (IBC)/2130(ND)2019	MOHIT DHADWAL VS RATHI SUPER STEEL LIMITED	Rule 11 of NCLT, 2016	19-09-2022	10,12 not clear page and 16 hindi page and court fee missing in vakalatnama	Prerna
73	16-09-2022	Interlocutory Application (I.B.C)	710102075782022	COMPANY PETITION IB (IBC)/1275(PB)2018	ANIL KOHLI RESOLUTION PROFESSIONAL VS MUKUL TYAGI SUSPENDED DIRECTOR OF CORPORATE DEBTOR	Application under any other provisions- IBC	19-09-2022	83-89,101-116, not clear page and 5 welfare missing	ABHISHEK
74	16-09-2022	Interlocutory Application (I.B.C)	710102075592022	COMPANY PETITION IB (IBC)/448(PB)2017	NAGENDRA SINGH VS EARTH GRACIA BUILDCON PRIVATE LIMITED	Sec 60(5)	19-09-2022	Pg0-71,78 not clear	SUKRITI KASLIWAL
75	16-09-2022	Interlocutory Application (I.B.C)	710102075742022		BANK OF MAHARASHTRA VS NEW TECH PROMOTERS & DEVELOPERS LTD	Sec 60(5)	19-09-2022	main case not link and section wrong and memo party missing and notary missing in stamp paper	VK GUPTA
76	15-09-2022	Interlocutory Application (I.B.C)	710102075552022	COMPANY PETITION IB (IBC)/223(ND)2021	SANJAY AHUJA VS SMALL INDUSTRIAL DEVELOPMENT BANK OF INDIA	Application under any other provisions- IBC	19-09-2022	ib not mention in main case and case type wrong	Brijesh Kumar Tamber

77	18-09-2022	Interlocutory Application (I.B.C)	710102076272022	COMPANY PETITION IB (IBC)/284(ND)2022	INDIABULLS HOUSING FINANCE LIMITED VS AMBIENCE PROJECTS AND INFRASTRUCTUREPRIVATE LIMITED	Rule 11 of NCLT, 2016	19-09-2022	memo party missed in index and in application	J SAGAR ASSOCIATES DELHI
78	18-09-2022	Interlocutory Application (I.B.C)	710102076282022	COMPANY PETITION IB (IBC)/284(ND)2022	INDIABULLS HOUSING FINANCE LIMITED VS AMBIENCE PROJECTS AND INFRASTRUCTUREPRIVATE LIMITED	Rule 11 of NCLT, 2016	19-09-2022	memo party missed in index and in application	J SAGAR ASSOCIATES DELHI
79	15-09-2022	Interlocutory Application (I.B.C)	710102075382022	COMPANY PETITION IB (IBC)/281(PB)2019	CORONA BUILDCON PVT. LTD. VS VEKAS GARG RESOLUTION PROFESSIONAL (FOR NINEX DEVELOPERS LTD)	Sec 60(5)	19-09-2022	40-43,61-80 not clear page and double page number after 54 page and true copy sign missing in annexure page	SINHA SHREY
80	16-09-2022	Interlocutory Application (I.B.C)	710102075702022		KISHAN GOPAL SOMANI VS VEKAS GARG RESOLUTION PROFESSIONAL (FOR NINEX DEVELOPERS LTD)	Application under any other provisions- IBC	19-09-2022	main case not link with application	ADITYA GOEL
81	15-09-2022	Interlocutory Application (I.B.C)	710102075372022	COMPANY PETITION IB (IBC)/281(PB)2019	CORONA BUILDCON PVT. LTD. VS VEKAS GARG RESOLUTION PROFESSIONAL (FOR NINEX DEVELOPERS LTD)	Sec 60(5)	19-09-2022	61 not clear page and page number not mention type copy and 59 hindi page	SINHA SHREY
82	15-09-2022	Interlocutory Application (I.B.C)	710102075312022	COMPANY PETITION IB (IBC)/769(ND)2021	PRADEEP KUMAR RAY VS VEKAS GARG RESOLUTION PROFESSIONAL (FOR NINEX DEVELOPERS LTD)	Application under any other provisions- IBC	19-09-2022	61,63 translate to english and sign missing in application page	PRADEEP KUMAR RAY
83	15-09-2022	Interlocutory Application (I.B.C)	710102075302022	COMPANY PETITION IB (IBC)/2624(ND)2019	NATIONAL PRODUCTS VS KORTEK ELECTRONICS INDIA LTD	Sec 60(5)	19-09-2022	memo party missing and ticket not allowed mid on vakalatanama	MANISH MALHOTRA
84	16-09-2022	Interlocutory Application (I.B.C)	710102075602022	COMPANY PETITION IB (IBC)/2311(ND)2019	RAVINDRA KUMAR GOYAL VS UNION BANK OF INDIA	Sec 60(5)	19-09-2022	sign true copy missing in annexure page and true type copy page number not mention	SAMAKSH GOYAL
85	17-09-2022	Interlocutory Application (I.B.C)	710102075952022	COMPANY PETITION IB (IBC)/273(PB)2021	SHIVRAJ KRISHNA GUPTA VS AKHIL AHUJA	Sec 60(5),Rule 11 of NCLT, 2016	19-09-2022	30-33 not clear pge and 39-42 cut page	R K GUPTA
86	16-09-2022	Interlocutory Application (I.B.C)	710102075922022	COMPANY PETITION IB (IBC)/900(ND)2020	HDFC BANK VS HEMA ENGINEERING INDUSTRIES LTD.	Sec 60(5)	19-09-2022	section wrong and 71-93 page number not mention in index	KUNAL TANDON
87	16-09-2022	Interlocutory Application (I.B.C)	710102075912022	COMPANY PETITION IB (IBC)/1932(ND)2019	POFISOR SERVICES PRIVATE LIMITED VS HEMA ENGINEERING INDUSTRIES LTD.	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	19-09-2022	ticket not allowed mid on vakalatanama and 1 rs. court fee missing and stamp paper missing	ANAND
88	17-09-2022	Interlocutory Application (I.B.C)	710102076052022		RINAC INDIA LIMITED VS MOJOLAND INDIA LIMITED	Application under any other provisions- IBC	20-09-2022	Main Case Not Link Index Missing Memo Party Missing Application Missed E-Stamp Paper Missing and Affidavit Incomplete Need to Application Sign Every Pages and Need to True Copy Sign in Annexure Pages	Raghavendra P
89	17-09-2022	Interlocutory Application (I.B.C)	710102075962022	COMPANY PETITION IB (IBC)/276(ND)2019	ATUL MITTAL VS IIHT SYSTEMS LIMITED	Application under any other provisions- IBC,Sec 12(2)	20-09-2022	Section Not Mentioned in Application According your Index	Dhruv

90	19-09-2022	Interlocutory Application (I.B.C)	710102076492022	COMPANY PETITION IB (IBC)/401(ND)2017	DEEPAK KHANNA VS EARTH INFRASTRUCTURES LTD.	Sec 60(5)	20-09-2022	Page No. 9-10, 11, Page Not Clear and Page No. After 10 Wrong Arrange Pager According your Index 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	Astha Nigam
91	17-09-2022	Interlocutory Application (I.B.C)	710102076032022	COMPANY PETITION IB (IBC)/705(ND)2021	ABHISHEK ANAND VS EARTH INFRASTRUCTURES LTD.	Sec. 12A	20-09-2022	Page No. 15-16 Page Not Clear	Abhishek
92	17-09-2022	Interlocutory Application (I.B.C)	710102076012022	COMPANY PETITION IB (IBC)/15(PB)2017	ARUNAVA SIKDAR VS EARTH INFRASTRUCTURES LTD.	Application under any other provisions- IBC	20-09-2022	Page 1 Double and Application Wrong Arrange Page According your Index	Ashu Kansal
93	18-09-2022	Interlocutory Application (I.B.C)	710102076352022	COMPANY PETITION IB (IBC)/3370(ND)2019	NORVIC SHIPPING NORTH AMERICA INC. VS SHARDA MA ENTERPRISES PVT. LTD.	Sec 60(5)	20-09-2022	Memo Party Missing and Volume 1 Index Missing Page No. 93, -95, Page Not Clear Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	Preet
94	19-09-2022	Interlocutory Application (I.B.C)	710102076522022	COMPANY PETITION IB (IBC)/934(PB)2018	SHAKTI BHUSHAN SOOD VS ONE CITY INFRASTRUCTURE PVT. LTD.	Sec 60(5)	20-09-2022	Need to Applicant Sign Every Pages Page No. After 18, 19 to 146 Page Missing in your PDF according your Index Please Delete Extra Documents and Merge to One PDF to Annexure	Akshat Bajpai
95	19-09-2022	Interlocutory Application (I.B.C)	710102076562022	COMPANY PETITION IB (IBC)/54(ND)2022	GAUTRAM MITTAL VS ONE CITY INFRASTRUCTURE PVT. LTD.	Application under any other provisions- IBC	20-09-2022	Affidavit Missing Page No. 13, 14 Missing in your PDF According your Index	aditya gauri
96	16-09-2022	Interlocutory Application (I.B.C)	710102075892022	COMPANY PETITION IB (IBC)/635(PB)2021	MR. GAURAV MISRA VS PUNJAB NATIONAL BANK	Sec 60(5)	20-09-2022	affidavit and stamp paper address mismatch	SAIKRISHNA ASSOCIATES
97	19-09-2022	Interlocutory Application (I.B.C)	710102076472022	COMPANY PETITION IB (IBC)/736(ND)2020	SEEMA GOEL VS ELEGANT INFRACON PRIVATE LIMITED	Rule 11 of NCLT, 2016	20-09-2022	Memo Party Missing Need to Applicant Sign Every Pages E-Stamp Paper Missing	Amit
98	19-09-2022	Interlocutory Application (I.B.C)	710102076542022	COMPANY PETITION IB (IBC)/1481(PB)2019	GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY VS MR.RAM PHAL BHARDWAJ RESOLUTION PROFESSIONAL M/S ANS APARTMENTS PRIVATE LIMITED	Sec 60(5)	20-09-2022	Memo Party Missing in Index and Section Wrong According your Index Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	Iaxman
99	19-09-2022	Interlocutory Application (I.B.C)	710102076452022	COMPANY PETITION IB (IBC)/433(ND)2017	MR.VIJENDER SHARMA VS MR.RAM PHAL BHARDWAJ RESOLUTION PROFESSIONAL M/S ANS APARTMENTS PRIVATE LIMITED	Application under any other provisions- IBC	20-09-2022	Memo Party Missing	Vijender Sharma
100	19-09-2022	Interlocutory Application (I.B.C)	710102076552022	COMPANY PETITION IB (IBC)/375(PB)2018	MUKESH KUMAR VS M/S ABW INFRASTRUCTURE LTD	Sec 60(5)	20-09-2022	Main Case No Missing in Affidavit	Rahul Ranjan
101	17-09-2022	Interlocutory Application (I.B.C)	710102076112022	COMPANY PETITION IB (IBC)/1096(PB)2018	CFM ASSETS RECONSTRUCTION PVT LTD VS M/S ABW INFRASTRUCTURE LTD	Sec 12(2)	20-09-2022	Section Wrong According your PDF Page No. 77 -79 234-235, 236 True Copy Sign Missing Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	Sandeep
102	19-09-2022	Restoration Application (IBC)	710102076532022		PAWAN KUMAR GUPTA VS ATS HOUSING PVT. LTD.	Rule 11 of NCLT, 2016	20-09-2022	Main Case Not Link Case Type Wrong 1 Rs. Court Fess Missing in Vakalatnama	Sarojanand Jha

103	19-09-2022	Interlocutory Application (I.B.C)	710102076482022	COMPANY PETITION IB (IBC)/401(ND)2017	DEEPAK KHANNA VS EARTH INFRASTRUCTURES LTD.	Sec 60(5)	20-09-2022	Vakalatnama Missing According your Index and Page No. Not Mentioned in Index of Vakalatnama	Astha Nigam
104	19-09-2022	Interlocutory Application (I.B.C)	710102076602022	COMPANY PETITION IB (IBC)/20(ND)2022	FERROUS BEVERLY HOMES RESIDENT WELFARE ASSOCIATION. VS FERROUS INFRASTRUCTURE PRIVATE LIMITED	Rule 11 of NCLT, 2016	20-09-2022	ticket not allowed on vakalatnama	Udit Grover
105	08-05-2022	Company Petition IB (IBC)	710102036572022		IDBI BANK LIMITED VS KUNWER SACHDEV	Section 95(1)	19-09-2022	pagE:45-46 repeat , in volume 1 and volume 2,	RAJIV
106	10-05-2022	Company Petition (Companies Act)	710102037072022		UNION OF INDIA THROUGH SFIO VS WTC NOIDA DEVELOPMENT COMPANY PRIVATELIMITED	Sec 241 (2)	19-09-2022	Pgs not clear 178,240,274,328,448,449,MoA &&& AoA missed of respondent, advance service missed to respondent	sfionclt
107	27-05-2022	Company Petition IB (IBC)	710102042452022		STATE BANK OF INDIA VS RAKESH JOLLY	Section 95(1)	15-09-2022	proof of service missed, page:228, 233, 234, 235, 239, 246, 256, 260, 262, 266, 268, 271, 278, 292, 294, 302, 314, 316, 318, 322, 324, 334, 336, 346, 350, 352, 362, 370, 378, 390, 391, 395, 404, 406, 408, 410, 414, 423, 425, 438, 448, 449, 454-459, 465, 467, 469, 471, 478-479, 482, 488-495, 891, 899, 900, 931, 941, not clear and pages are cut, 25rs advocate welfare and 3rs court fee missed, etc	ARV CHAMBERS LAW
108	27-05-2022	CA(A) Merger and Amalgamation(Companies Act)	710102042522022		SHRI VENIMADHAV PORTFOLIO PRIVATELIMITED VS OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	20-09-2022	valuation report missed	Rakesh Kumar
109	28-05-2022	Company Petition IB (IBC)	710102043302022		STATE BANK OF INDIA VS SH. NEERAJ SINGAL	Section 95(1)	19-09-2022	page:1839 cut, 2278, , 2304 not clear,	Aditya Vikram Gupta
110	28-05-2022	Company Petition IB (IBC)	710102043282022		STATE BANK OF INDIA VS SH. BRIJ BHUSHAN SINGAL	Section 95(1)	19-09-2022	page:2278, 2281, 2304, not clear,	Aditya Vikram Gupta
111	16-06-2022	CP(AA) Merger and Amalgamation(Companies Act)	710102048652022		SCANBEE TECHNOLOGIES PARIVATE LIMITED VS MPOWER SOFTCOMM PRIVATE LIMITED	Sec. 230-232 - Second Motion	20-09-2022	Master index missed in 1st volume	Srinivas Kotni
112	26-07-2022	Company Petition IB (IBC)	710102060222022		RAJINDER KUMAR SHORILAL & ORS. VS RAJESH PROJECTS (INDIA) PRIVATE LIMITED	IBC under Sec 7	19-09-2022	page:3 missed, page:55,74 not clear, sign missed on page:59a-59l, 79a-79o, ,irp registration certificate missed, and master data of corporate debtor, advocate welfare has been misplaced (paste on blanks side of vakatnama)etc	Varnika Bajaj
113	03-08-2022	Company Petition IB (IBC)	710102062862022		PRIYANKA JAIN VS MASCOT OVERSEAS PRIVATE LIMITED	IBC under Sec 7	19-09-2022	delete extra any other document, volume 2 index missed, true copy sign missed on every pages of annexures, advocate welfare and court fee has been misplaced (paste on blanks side of vakalatnama) etc, contact to registry	AMAR KHERA
114	04-08-2022	Company Petition (Companies Act)	710102063592022		RAJIV SHUKLA VS ANSAL PROPERTIES AND INFRASTRUCTURELIMITED	Sec. 73(4)	20-09-2022	Both e stamp no notarize, dates mismatched both supporting affidavit according to e stamp, no serial no. on vakaltnama	Rakesh Taneja

115	12-08-2022	Company Petition IB (IBC)	710102065602022		CHANDRA NIRMAN PRIVATE LIMITED VS WAPCOS LIMITED	IBC Under Sec 9	15-09-2022	proof of service missed, volume wise index missed, page:46-56, 64-199, 225-226, 240-242, 249, 600-601, 617, 619, 629-643, 648-748, 752, 774-775, 783-785, 1180-1181, 1205, 1381-1382, not clear,page:621 hindi, etc	CA PAVAN KUMAR AGRAWAL
116	18-08-2022	Company Petition IB (IBC)	710102066772022		SADHNA GOEL VS PUNJAB NATIONAL BANK	Section 94(1)	20-09-2022	volume 1 separate index missed, brief of synopsis and list of dates and events missed, petition every pages sign missed, page:188 missed, volume 2 index missed, page 198-206, 262-266, 269,276-277, 338, not clear, page:329-333 missed, court fee has been misplaced, etc, brief of synopsis and list of dated event missed, proof of service missed,	Navneet
117	23-08-2022	Company Petition IB (IBC)	710102068542022		SCHNEIDER ELECTRIC INDIA PRIVATE LIMITED VS SARKUN SOLAR PRIVATE LIMITED	IBC Under Sec 9	15-09-2022	page:589, 1148, not clear double page numbering on every pages of annexures, etc	MOHNA M LAL ASSOCIATES
118	24-08-2022	Company Petition IB (IBC)	710102068742022		SCHNEIDER ELECTRIC INDIA PRIVATE LIMITED VS SARKUN SOLAR PRIVATE LIMITED	IBC Under Sec 9	20-09-2022	page:721 blank, page:2399-2401, 2407, 2420-2422, 2428, 2439-2447, 2471, 2480, -2482, 2497, 2794, 3076, not clear, etc	MOHNA M LAL ASSOCIATES
119	28-08-2022	Company Appeal(Companies Act)	710102070052022		SCHNEIDER ELECTRIC INDIA PRIVATE LIMITED VS SARKUN SOLAR PRIVATE LIMITED	Sec 252 (1)	20-09-2022	Brief synopsis missed,pgs not clear 243,302 to 309,311,399, income tax advance service missed, stk 7 to long make it short	ABHAY
120	28-08-2022	Company Appeal(Companies Act)	710102070042022		SCHNEIDER ELECTRIC INDIA PRIVATE LIMITED VS SARKUN SOLAR PRIVATE LIMITED	Sec 252 (1)	20-09-2022	Synopsis missed, stk 7 is to large make it short, pgs not clear 243, income tax advance service missed	ABHAY
121	27-08-2022	Company Appeal(Companies Act)	710102070032022		SCHNEIDER ELECTRIC INDIA PRIVATE LIMITED VS SARKUN SOLAR PRIVATE LIMITED	Sec 252 (1)	20-09-2022	Synopsis missed,stk 7 is to large make it short, pgs not clear 243,305 to 317,324,325,348 to 350,355 to 357,360,366 to 369, income tax advance service missed,	ABHAY
122	01-09-2022	Company Petition IB (IBC)	710102071282022		M/S WOOD CRAFT FURNISHERS VS HARE KRSNA PROJECTS PRIVATE LIMITED	IBC Under Sec 9	20-09-2022	true copy sign missed on every pages of annexure, only	Bhanderi Pranav Sanjaybhai
123	07-09-2022	Company Petition IB (IBC)	710102073022022		PRADEEP KUMAR JAIN VS HARE KRSNA PROJECTS PRIVATE LIMITED	Section 94(1)	19-09-2022	page:69-70 , 222,hindi, page:66, 71-72 ,73 78, 79, 114,131, 162, 168, 170-173, 201, 207, 210, 224, 229j, not clear ,, page:119-120, notice typed copy, translation page not mention, proof of service missed, etc	Abhishek Nahta
124	09-09-2022	Company Petition IB (IBC)	710102073842022		PIRAMAL ENTERPRISES LIMITED VS KANODIA TECHNOPLAST LIMITED	IBC under Sec 7	15-09-2022	brief of synopsis and list of dates and events missed, page:34-46, 59, 61-105, 577-591, 873, 1005-1007, not clear, exemption application not allowed with petition page 1232, etc	KNM & Partners
125	11-09-2022	Company Appeal(Companies Act)	710102074212022		PIRAMAL ENTERPRISES LIMITED VS KANODIA TECHNOPLAST LIMITED	Sec 252 (1)	15-09-2022	Wrong MoA & AOA annex according to master data,pgs not clear 51 to 55	Jayender Jain

126	11-09-2022	Company Appeal(Companies Act)	710102074192022		PIRAMAL ENTERPRISES LIMITED VS KANODIA TECHNOPLAST LIMITED	Sec 252 (3)	15-09-2022	E stamp missed with supporting affidavit,AoA missed of respondent,wrong pagination after pg no 70, serial no 77 & & & 78 are one pg, paste welfare in blank space on vakaltnama	ISHA ARORA
127	13-09-2022	Transfer Petition (IBC)	710102074762022		MOTIJUG AGENCIES LIMITED THROUGH PALLAVI JHAWAR VS INDIAN BANK	Rule16(d),NCLT Rules,2016 IBC	20-09-2022	page:41-94, 99-101, 111-117, 164, 166-171, (typed copy) not clear, 3rs court fee missed on vakalatnama ,wrong case type (transfer application) etc	Soumya Dutta
128	08-09-2022	Company Petition IB (IBC)	710102073382022		POONAM JAIN VS INDIAN BANK	Section 94(1)	19-09-2022	page:54-57, 101-110, 112, page numbering missed, page:64, 70-71, 76-77, 86, 131, 162, 168, 170-173, 207,210, 224, 229], not clear, pagE:117-120 notice typed copy, ppage:67 , 222, Hindi, proof of service missed, etc	Abhishek Nahta
129	13-09-2022	CA(A) Merger and Amalgamation(Companies Act)	710102074872022		MANAK BUILDCON PROJECTS PRIVATE LIMITED VS INDIAN BANK	Sec. 230-232, Sec 234	19-09-2022	Council sign missed in master index and all volume index, annex master index with petition, pg no 307,1104,1105,missed, pgs not clear 421 to 425,430,454 to 476,509,538,556 to 558,613,614,659,660,670 to 674,704,714 to 716,728 to 734,1087,1088,1094,1099,1119, last two pgs are missed according to index	Mukun Arora
130	14-09-2022	Company Petition (Companies Act)	710102074972022		UNNATI FORTUNE HOTMART PRIVATE LIMITED VS INDIAN BANK	Sec. 441	16-09-2022	Fees missed of sections 92,96129,137, memo of parties missed,pgs not clear 63,64,74,132,160,213 to 224 pgs missed 111,112, no pagination after pg no 159, nclt name missed in 2nd volume,roc advance service missed	KNM & Partners
131	12-09-2022	Company Petition (Companies Act)	710102074452022		MANMOHAN KAPANI VS KAPANI RESORTS PRIVATE LIMITED	Sec. 241(1)	19-09-2022	Section 242 fees missed, wrong jurisdiction according to master data	RISHABH TOMAR
132	12-09-2022	Company Petition (Companies Act)	710102074322022		NEXTGEN COMMUNICATIONS LIMITED VS THE REGISTRAR OF COMPANIES NEW DELHI & HARYANA	Sec 252 (3)	19-09-2022	Wrong case type select,pgs not clear 52 to 92,94,95,132,135,148,150,155,161,173,176,185,188,189,275 to 281 2nd volume separate index missed, true copy sign missed in annexures,1rs court fees missed in vakaltnama, pg no 292 missed	Alok Kumar Palai
133	12-09-2022	Company Petition (Companies Act)	710102074382022		TARUN SONI VS SONI FOOTWEAR PRIVATE LTD	Sec. 59,Sec. 58(3),Sec. 213,Sec. 241(1),Sec. 242(4)	20-09-2022	Pgs not clear 141 to 144,230,231 to 233,240,241,356 pg no 129 repeated, pgs missed 275, pgs in hindi 380,396,397,412,430,453, vakaltnama cut client sign missed in vakaltnama, paste welfare and court fees in blank space on vakaltnama and 1rs court fees missed	RISHI SOOD
134	12-09-2022	Company Petition IB (IBC)	710102074472022		INDIAN BANK VS DEVKI NANDAN TANEJA	Section 95(1)	20-09-2022	tc not allowed, (true copy certified) advocate welfare and court fee has been misplaced (paste on blank side of vakalatnama),etc	Amod
135	12-09-2022	Company Petition IB (IBC)	710102074402022		ADVANI PVT LTD VS STARLIT POWER SYSTEMS LIMITED	IBC under Sec 7	20-09-2022	irp registration certificate missed, true copy missed on every pages of annexures, etc	SWATI SALUJA

136	12-09-2022	Company Petition IB (IBC)	710102074462022		GAGAN FIBRES PRIVATE LIMITED VS INNOVATIVE TEXTILES LIMITED	IBC Under Sec 9	20-09-2022	page:21-22, 26, 29, 32, 35, 38, 44-47, 51, 53, 56, 58, 60, 61, 63, 67, 69, 72, 77, 79, 82, 84, 86, 91, 94, 96, 121-122, 127-128, 139, 155, 164, 175, 186-187, 216-217, 249-251, 261-263, 272-273, 287-288, 347-348, 358, 363, 372, 375, 377, 379, 383, 390-395, 399, 401, 403, 404, 406, 409, 410 434-438, not clear, 25rs advocate welfare and 3rs court fee missed, etc true copy sign missed on every pages of annexures,e tc	Niharika Sohal
137	12-09-2022	Company Petition IB (IBC)	710102074302022		PUNJAB NATIONAL BANK VS PELICAN GRAND MOTELS PRIVATE LIMITED	IBC under Sec 7	20-09-2022	page:17 blank, estamp paper missed with supporting affidavit, page:22-28, 34-42, 154-160, 241, not clear, (true typed copy page not mention), etc	SK SHARMA
138	13-09-2022	Company Petition IB (IBC)	710102074592022		TATA CAPITAL FINANCIAL SERVICES LIMITED VS MEERA GOYAL	Section 95(1)	20-09-2022	page:31, page:32-35 cut, advocate welfare and court fee has been misplaced (paste on blank side of vakalatnama) etc	VISHAKHA
139	13-09-2022	Company Petition IB (IBC)	710102074682022		ALLIAGE ENGINEERING INDIA PRIVATE LIMITED VS SIMPLICITY PROJECTS PVT LTD	IBC Under Sec 9	20-09-2022	page:38, 68, 79, 80, 82-85, 98, 108, 109, 113, 114, 142, 144, 146, not clear, 1rs court fee missed, advocate welfare and court fee has been misplaced (paste on blank side of vakalatnama), etc	SAMIR SAGAR
140	13-09-2022	Company Petition IB (IBC)	710102074802022		BANK OF BARODA THROUGH DEEPAK MITTAL VS SUDHA GUPTA	Section 95(1)	20-09-2022	page:146not clear, page:39-40 double page numbering not allowed, etc	CA. Reshma Mittal
141	13-09-2022	Company Petition IB (IBC)	710102074572022		TATA CAPITAL FINANCIAL SERVICES LIMITED VS SHYAM BIHARI	Section 95(1)	20-09-2022	advocate welfare and court fee has been misplaced (paste on blank side of vakalatnama) etc	VISHAKHA
142	13-09-2022	Company Petition IB (IBC)	710102074812022		BANK OF BARODA THROUGH DEEPAK MITTAL VS VIKAS GOEL	Section 95(1)	20-09-2022	Pgs not clear 30,50,66,95,149,170	CA. Reshma Mittal
143	13-09-2022	Company Petition IB (IBC)	710102074582022		TATA CAPITAL FINANCIAL SERVICES LIMITED VS AKASH GOYAL	Section 95(1)	20-09-2022	page:32-35 cut, advocate welfare and court fee has been misplaced (paste on blank side of vakalatnama) etc	VISHAKHA
144	13-09-2022	Company Petition IB (IBC)	710102074552022		TATA CAPITAL FINANCIAL SERVICES LIMITED VS PRASHANT GOYAL	Section 95(1)	20-09-2022	advocate welfare and court fee has been misplaced (paste on blank side of vakalatnama) etc	VISHAKHA
145	13-09-2022	Company Petition IB (IBC)	710102074632022		BANK OF BARODA THROUGH DEEPAK MITTAL RESOLUTION PROFESSIONAL VS ANIL GOEL	Section 95(1)	20-09-2022	page:30 numbering missed, page:146 not clear, page:40-41 double page numbering not allowed, page:44-54 true copy sign missed, etc	CA. Reshma Mittal
146	13-09-2022	Company Petition IB (IBC)	710102074842022		BANK OF BARODA THROUGH DEEPAK MITTAL VS GURMEET SINGH MATHAROO	Section 95(1)	20-09-2022	Pg no 30,182 missed, pgs not clear 51,62,67,96,150,171	CA. Reshma Mittal
147	13-09-2022	Company Petition IB (IBC)	710102074852022		BANK OF BARODA THROUGH DEEPAK MITTAL VS VISHNU BHAGWAN	Section 95(1)	20-09-2022	page:137 not clear, page:40-41 double page numbering not allowed, etc	CA. Reshma Mittal
148	14-09-2022	Intervention Petition (IBC)	710102075122022		VINAY KUMAR KADYAN VS JBB-EVEREST BUILDTECH PRIVATE LIMITED	Sec 60(5)	20-09-2022	brief of synopsis and list of dates and events missed, petition every pages sign missed, etc	NIMISH CHIB
149	15-09-2022	CA(A) Merger and Amalgamation(Companies Act)	710102075342022		LUCIDEUS TECH PRIVATE LIMITED VS JBB-EVEREST BUILDTECH PRIVATE LIMITED	Sec. 230-232, Sec 234	19-09-2022	Pgs not clear 53,57,152,153,155 to 157,174,178,181 to 186,188,227 pgs wrong arrange 79 to 133, valuation report missed	Abhishek Nahta

150	16-09-2022	Intervention Petition (IBC)	710102075812022		M/S GANESH TRADING CO. VS M/S DIVYAM DEVELOPERS PRIVATE LIMITED	Application under any other provisions- IBC	20-09-2022	wrong section, intervention petition under sec 60(5), 1rs court fee missed, advocate welfare and court fee has been misplaced (paste on blank side of vakalatnama), main case not link, memo of parties missed, brief of synopsis and list of dates and events missed, multiple document upload, merge petition in 1 pdf, true copy sign missed, on every pages of annexures, estamp paper missed with supporting affidavit, page31, 66, 69, not clear, pagE:37 typed copy, etc	Sidhant
151	15-09-2022	Contempt Petition (IBC)	710102075292022		RAKESH KUMAR GUPTA LIQUIDATOR FOR NAMDHARI FOOD INTERNATIONAL PVT LTD VS SHRI NEERAJ SHARMA MANAGING DIRECTOR AND CEO	Application under any other provisions- IBC	20-09-2022	wrong section, (contempt under rule 11 of nclt) technical and pdf, main section is contempt petition under rule 11 of nclt and other section under read with tag,	ABHISHEK
152	15-09-2022	Contempt Petition (IBC)	710102075402022		DEEPAK KUMAR GARG VS PANOPTES INDIA PRIVATE LIMITED	Rule 11 of NCLT, 2016	20-09-2022	wrong section, (contempt under rule 11 of nclt) technical and pdf, main section is contempt petition under rule 11 of nclt and other section under read with tag, brief of synopsis and list of dates and events missed, petition every pages sign missed, etc	DEEPAK KUMAR GARG
153	16-09-2022	Company Petition (Companies Act)	710102075672022		SANJEEV KHEMKA VS KCL LIMITED	Sec. 241(1),Sec. 242(4)	19-09-2022	Brief synopsis/list of dates &&& events missed, pgs not clear 64,72,175,176,417,418,459, MoA &&& AoA missed of respondent, remove application from petition	Vaish Associates
154	18-09-2022	Company Petition (Companies Act)	710102076362022		JAIDEV SEHRAWAT VS GOLDEN BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	20-09-2022	Pgs not clear 68,69,71,84,95,111,116,117,118,122,130,157 pg no 94,102,136 blank	Vipul Ganda
155	17-09-2022	CA(A) Merger and Amalgamation(Companies Act)	710102076152022		DEVYANI AIRPORT SERVICES (MUMBAI)PRIVATE LIMITED VS GOLDEN BUILDCON PRIVATE LIMITED	Sec. 230-232, Sec 234	20-09-2022	Pg no 126,346 missed, pgs not clear 124 to 230,232,233,235,465,485,489,610 to 612, valuation report missed	Sanjay
156	13-09-2022	Company Petition IB (IBC)	710102074822022		BANK OF BARODA THROUGH DEEPAK MITTAL VS JITENDRA SINGH	Section 95(1)	20-09-2022	Pg no 30 missed, pg no 40 &&& 41 mentioned in one pg, pgs not clear 54,83,137,158,161 pgs cut 103	CA. Reshma Mittal
157	07-09-2022		0710102027272020/6	COMPANY PETITION IB (IBC)/1047(ND)2020	REXSONA TILES PVT. LTD Vs. WAAMAN PRODUCTS PVT. LTD	IBC Under Sec 9	20-09-2022	Index missing, Sign and True Copy sign msising in all the documents	
158	09-09-2022		0710102027272020/7	COMPANY PETITION IB (IBC)/1047(ND)2020	REXSONA TILES PVT. LTD Vs. WAAMAN PRODUCTS PVT. LTD	IBC Under Sec 9	20-09-2022	Index msising	
159	09-09-2022		0710102027272020/8	COMPANY PETITION IB (IBC)/1047(ND)2020	REXSONA TILES PVT. LTD Vs. WAAMAN PRODUCTS PVT. LTD	IBC Under Sec 9	20-09-2022	Index msising	
160	16-09-2022		0710200400802014/9	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA Vs. M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	20-09-2022	Order document corrupted;please upload it again	

161	16-09-2022		0710200413982017/4	COMPANY PETITION (COMPANIES ACT)/238(ND)2017	DEVARATA DASA @ DWIGHT GARY GIBBS Vs. M/S GOPAL FABRICS PVT LTD	Sec. 241(1),Sec. 242(4)	20-09-2022	Sign msising in Pages 1 to 45, Notary msising in E-stamp, Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Vakalatnama	
162	17-09-2022		0710102006302022/5	COMPANY PETITION IB (IBC)/148(PB)2022	H D WIRE PRIVATE LIMITED Vs. CMI LIMITED	IBC Under Sec 9	20-09-2022	Sign msising in Pages 1 to 6 according to PDF, True Copy sign msising in Pages 8 to 21 according to PDF	
163	17-09-2022		0710102009802022/10	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA Vs. BLUE SAPPHIRE HEALTHCARES PRIVATELIMITED	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	20-09-2022	Pages 82 to 85 according to PDF Not Clear, Welfare Fee stamp msising in Vakalatnama	
164	17-09-2022		0710102018022022/4	COMPANY PETITION IB (IBC)/272(ND)2022	DHL SUPPLY CHAIN INDIA PRIVATE LIMITED Vs. EICHER MOTORS LIMITED	IBC Under Sec 9	20-09-2022	Separate Volume 1 Index missing in Volume 1 and Separate Volume 2 Index msising in Volume 2, Pages 53 to 57,83 to 85,87,88,204 according to PDF Not Clear, Pages 203,205 according to PDF are in Hindi, Welfare Fee stamp and Court Fee stamp msising in Vakalatnama	
165	17-09-2022		0710102059042022/2	COMPANY PETITION (COMPANIES ACT)/134(ND)2022	RAJIV MALHOTRA Vs. CYBER Q CONSULTING PRIVATE LIMITED	Sec. 58(3)	20-09-2022	Vakalatnama should be filed in main Reply document only	
166	19-09-2022		0710102017032022/10	INTERLOCUTORY APPLICATION (I.B.C)/1286(ND)2022	DEBASHIS NANDA Vs. RAJNEESH NAGAR	Application under any other provisions- IBC	20-09-2022	Sign missing in Pages 1 to 33 according to PDF	
167	19-09-2022		0710102017032022/9	INTERLOCUTORY APPLICATION (I.B.C)/1286(ND)2022	DEBASHIS NANDA Vs. RAJNEESH NAGAR	Application under any other provisions- IBC	20-09-2022	Pages 69,71,73 according to PDF in Hindi, Page 110 according to PDF Not Clear	
168	19-09-2022		0710102017152021/7	COMPANY PETITION IB (IBC)/731(ND)2021	M/S SAFETY ENERGY SOLUTIONS PVT. LTD. Vs. M/S S-TECH HOTELS & RESORT INDIA PRIVATE LIMITED	IBC Under Sec 9	20-09-2022	True Copy sign msising in Pages 1 to 32 according to PDF	
169	19-09-2022		0710102029372018/16	COMPANY PETITION IB (IBC)/1757(PB)2018	SONIA RANI AND ORS. Vs. KST INFRASTRUCTURE LIMITED	IBC under Sec 7	20-09-2022	E-stamp and Affidavit msising	
170	19-09-2022		0710102058812021/9	COMPANY PETITION IB (IBC)/571(PB)2021	YES BANK Vs. ASIAN HOTELS (WEST) LIMITED	IBC under Sec 7	20-09-2022	E-stamp and Affidavit msising	
171	19-09-2022		0710102091682021/9	COMPANY PETITION IB (IBC)/58(ND)2022	BEEDEL TELETECH LIMITED Vs. ARCELIA IT SERVICES PRIVATE LIMITED	IBC Under Sec 9	20-09-2022	Pages 18 to 24 according to PDF Not Clear	
172	16-09-2022		0710102038252022/1	INTERLOCUTORY APPLICATION (I.B.C)/2902(ND)2022	RADHEY SHYAM YADAV Vs. CORSALITE EDUCATION SERVICES PRIVATE LIMITED	Sec 60(5)	20-09-2022	Ticket Not Allowed on Mid Vakalatnama Text Hlde not Allowed Side Ticket on Vakalatnama	
173	16-09-2022		0710102043442022/1	COMPANY PETITION IB (IBC)/620(ND)2022	STATE BANK OF INDIA Vs. GIRISH BHATIA	Section 95(1)	20-09-2022	Affidavit Separately Filed	
174	16-09-2022		0710102043462022/1	COMPANY PETITION IB (IBC)/619(ND)2022	STATE BANK OF INDIA Vs. RAJESH KUMAR	Section 95(1)	20-09-2022	Affidavit Separately Filed	
175	16-09-2022		0710102043472022/1	COMPANY PETITION IB (IBC)/618(ND)2022	STATE BANK OF INDIA Vs. MS MOLIKA GARG	Section 95(1)	20-09-2022	Affidavit Separately Filed	
176	16-09-2022		0710102050422022/11	COMPANY PETITION IB (IBC)/515(ND)2022	ICICI BANK LIMITED Vs. FOCUS IMAGING AND RESEARCH CENTREPRIVATE LIMITED	IBC under Sec 7	20-09-2022		

177	16-09-2022		0710102053042022/2	COMPANY PETITION IB (IBC)/547(ND)2022	IDBI BANK LIMITED Vs. SMT. SEEMA GUPTA	Section 95(1)	20-09-2022	Notary Stamp in E-Stamp Paper Missing and Need to Sign Every Pages Applicant Page No. 11-40 True Copy Sign Missing	
178	16-09-2022		0710102056532021/3	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/99(ND)2021	FLORA DISTRIBUTORS PRIVATE LIMITED Vs. PRECIOUS TRADEWAYS PRIVATE LIMITED	Sec. 230-232 - Second Motion	20-09-2022	Page No. 71, Page Not Clear and Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
179	16-09-2022		0710102059062022/3	INTERLOCUTORY APPLICATION (I.B.C)/3547(ND)2022	UTKARSH JAIN Vs. HDB FINANCIAL SERVICES LIMITED	Sec 60(5)	20-09-2022	Volume Wise Index Missing 3 Rs Court Fess Missing in Vakalatnama	
180	16-09-2022		0710102063822022/2	INTERLOCUTORY APPLICATION (I.B.C)/3851(ND)2022	M/S ROHTAS PROJECTS LTD. Vs. DECATHLON SPORTS INDIA PRIVATE LIMITED	Sec 60(5)	20-09-2022	Page No. 370 , 379, 476, 631 633, Need to English Translate Copy Page No. 514 Page Not Clear	
181	16-09-2022		0710102113782019/19	COMPANY PETITION IB (IBC)/2083(ND)2019	MODERN CREDIT PVT. LTD. Vs. KPG INTERNATIONAL PRIVATE LIMITED	IBC under Sec 7	20-09-2022	Page No. 19-27 True Copy Sign Missing and Need to Applicant Sign Every Pages	
182	15-09-2022		0710102034792022/2(No.of Docs - 1)	Order	LUMAX METTALICS PRIVATE LIMITED Vs.	Sec. 230-232, Sec 234	20-09-2022	Index missing	
183	15-09-2022		0710102034792022/3(No.of Docs - 1)	Order	LUMAX METTALICS PRIVATE LIMITED Vs.	Sec. 230-232, Sec 234	20-09-2022	Document not Uploaded yet	
184	15-09-2022		0710102034792022/4(No.of Docs - 1)	Order	LUMAX METTALICS PRIVATE LIMITED Vs.	Sec. 230-232, Sec 234	20-09-2022	Index missing	
185	15-09-2022		0710102034792022/5(No.of Docs - 1)	Report	LUMAX METTALICS PRIVATE LIMITED Vs.	Sec. 230-232, Sec 234	20-09-2022	Index missing	
186	15-09-2022		0710102039032022/6(No.of Docs - 1)	Order	PRIMEDATABASE.COM PRIVATE LIMITED Vs.	Sec. 230-232, Sec 234	20-09-2022	Index missing	
187	26-07-2022		0710102049962021/9(No.of Docs - 1)	Report	NIRJARA ENTERPRISE LIMITED Vs.	Sec. 230-232 - Second Motion	20-09-2022	Page 16 according to PDF in Hindi	
188	26-07-2022		0710102049962021/9(No.of Docs - 1)	Order	NIRJARA ENTERPRISE LIMITED Vs.	Sec. 230-232 - Second Motion	20-09-2022	Page 16 according to PDF in Hindi	
189	10-06-2022		0710102049962022/4(No.of Docs - 1)	Order	SAMBHAV CONSTRUCTIONS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	20-09-2022	Order document corrupted, please upload it again	
190	31-08-2022		0710102049962022/5(No.of Docs - 1)	Report	SAMBHAV CONSTRUCTIONS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	20-09-2022	Welfare Fee stamp and COurt Fee stamp msising in Vakalatnama	
191	10-06-2022		0710102049962022/5(No.of Docs - 1)	Order	SAMBHAV CONSTRUCTIONS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	20-09-2022	Order document corrupted, please upload it again	
192	17-08-2022		0710102075832021/2(No.of Docs - 1)	Report	HOLEON TRADERS PRIVATE LIMITED Vs.	Rule 11 of NCLT, Sec. 230-232 - Second Motion	20-09-2022	Notary msising in E-stamp	
193	17-08-2022		0710102075832021/2(No.of Docs - 1)	Order	HOLEON TRADERS PRIVATE LIMITED Vs.	Rule 11 of NCLT, Sec. 230-232 - Second Motion	20-09-2022	Notary msising in E-stamp	
194	26-08-2022		0710102076112020/12(No.of Docs - 1)	Report	ARROW EQUITY PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	20-09-2022	Welfare Fee stamp and COurt Fee stamp msising in Vakalatnama	
195	18-03-2021		0710102076112020/12(No.of Docs - 1)	Order	ARROW EQUITY PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	20-09-2022	Index missing	
196	15-09-2022		0710102009622022/2	COMPANY PETITION IB (IBC)/497(ND)2022	THE BANK OF BARODA LIMITED Vs. AAA PAPER LIMITED	IBC under Sec 7	20-09-2022	Page No. 222 , 228, 229, 240-241 , 260-273, 286, 302-303, 318, Page Not Clear	

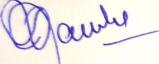
197	15-09-2022		0710102025722022/3	COMPANY PETITION IB (IBC)/293(ND)2022	ROMY BANSAL Vs. MICA INDUSTRIES LIMITED	IBC under Sec 7	20-09-2022	Page No. Missing in PDF According your Index 3 Rs. Court Fess Missing in Vakalatnama Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
198	15-09-2022		0710102027272020/10	COMPANY PETITION IB (IBC)/1047(ND)2020	REXSONA TILES PVT. LTD Vs. WAAMAN PRODUCTS PVT. LTD	IBC Under Sec 9	20-09-2022	Incomplete Documents	
199	15-09-2022		0710102027272020/11	COMPANY PETITION IB (IBC)/1047(ND)2020	REXSONA TILES PVT. LTD Vs. WAAMAN PRODUCTS PVT. LTD	IBC Under Sec 9	20-09-2022	Incomplete Documents	
200	15-09-2022		0710102027272020/12	COMPANY PETITION IB (IBC)/1047(ND)2020	REXSONA TILES PVT. LTD Vs. WAAMAN PRODUCTS PVT. LTD	IBC Under Sec 9	20-09-2022	Incomplete Documents	
201	15-09-2022		0710102027272020/13	COMPANY PETITION IB (IBC)/1047(ND)2020	REXSONA TILES PVT. LTD Vs. WAAMAN PRODUCTS PVT. LTD	IBC Under Sec 9	20-09-2022	Incomplete Documents	
202	15-09-2022		0710102046982022/2	COMPANY PETITION IB (IBC)/555(ND)2022	STATE BANK OF INDIA Vs. ANITA GARG	Section 95(1)	20-09-2022	Order Copy Missed	
203	15-09-2022		0710102047112022/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/83(ND)2022	POWERTEC ENGINEERING PRIVATE LIMITED Vs. POWERTEC INFRASTRUCTURE HOLDINGS PRIVATE LIMITED	Sec. 230-232 - Second Motion	20-09-2022	Index Missing	
204	15-09-2022		0710102049272021/3	INTERLOCUTORY APPLICATION (I.B.C)/3054(ND)2021	RAKESH KUMAR GUPTA Vs. VISHAL GARG	Application under any other provisions- IBC	20-09-2022	Page No. 26, Page Not Clear Page No. 38- 81 Need to English Translate Copy Please Mentioned Page No. in True Typed Copy	
205	15-09-2022		0710102049272021/4	INTERLOCUTORY APPLICATION (I.B.C)/3054(ND)2021	RAKESH KUMAR GUPTA Vs. VISHAL GARG	Application under any other provisions- IBC	20-09-2022	Page No. 26, Page Not Clear Page No. 38- 81 Need to English Translate Copy Please Mentioned Page No. in True Typed Copy	
206	15-09-2022		0710102049272021/5	INTERLOCUTORY APPLICATION (I.B.C)/3054(ND)2021	RAKESH KUMAR GUPTA Vs. VISHAL GARG	Application under any other provisions- IBC	20-09-2022	Page No. 26, Page Not Clear Page No. 38- 81 Need to English Translate Copy Please Mentioned Page No. in True Typed Copy	
207	15-09-2022		0710102051522021/12	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL Vs. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	20-09-2022	Page No. 30 Not clear and E-Stamp Paper Missing and Affidavit Incomplete	
208	15-09-2022		0710102051522021/6	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL Vs. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	20-09-2022	Reply and Affidavit Separately Filed	
209	15-09-2022		0710102056712022/4	INTERLOCUTORY APPLICATION (I.B.C)/3347(PB)2022	ANIL KOHLI RESOLUTION PROFESSIONAL FOR TIRUPATI INFRAPROJECTS PVT LIMITED Vs. MR. AMANDEEP SINGH SRAN	Application under any other provisions- IBC	20-09-2022	Page No. 13 Missing According your Index	
210	15-09-2022		0710102059872022/1	INTERLOCUTORY APPLICATION (I.B.C)/3737(PB)2022	AXIS BANK LTD. Vs. SVIIT SOFTWARE PRIVATE LIMITED	Rule 11 of NCLT, 2016	20-09-2022	Page No. 5-9 True Copy Sign Missing	
211	15-09-2022		0710102059872022/2	INTERLOCUTORY APPLICATION (I.B.C)/3737(PB)2022	AXIS BANK LTD. Vs. SVIIT SOFTWARE PRIVATE LIMITED	Rule 11 of NCLT, 2016	20-09-2022	Page No. 5-9 True Copy Sign Missing	

212	15-09-2022		0710102066112022/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/190(ND)2022	LSF10 ROSE INVESTMENTS S.à R.L. Vs. RATTANINDIA FINANCE PRIVATE LIMITED	Sec. 242(4)	20-09-2022	15 Rs. Welfare fund Fess Missing in Vakalatnama Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
213	15-09-2022		0710102066112022/3	INTERLOCATORY APPLICATION(COMPANIES ACT)/190(ND)2022	LSF10 ROSE INVESTMENTS S.à R.L. Vs. RATTANINDIA FINANCE PRIVATE LIMITED	Sec. 242(4)	20-09-2022	Need to Applicant Sign Every Pages Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
214	15-09-2022		0710102071762021/5	INTERLOCUTORY APPLICATION (I.B.C)/4534(ND)2021	M/S RIDHI SIDHI Vs. RAJENDRA KUMAR GOEL	19(2)	20-09-2022	Page NO. 117-119, 134-135, Page Not Clear and 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
215	15-09-2022		0710102075832021/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/120(ND)2021	HOLEON TRADERS PRIVATE LIMITED Vs. M/S PEARL VISION PVT. LTD.	Rule 11 of NCLT,Sec. 230-232 - Second Motion	20-09-2022	Page No. 29-31 Page Not Clear	
216	15-09-2022		0710102080182019/22	COMPANY PETITION IB (IBC)/1097(PB)2019	THE VERANDAS APARTMENT OWNERS ASSOCIATION Vs. M/S SALUJA CONSTRUCTION COMPANY LTD	IBC under Sec 7	20-09-2022	Volume 1 Index Missing	
217	16-09-2022		0710102027772022/5	COMPANY PETITION (COMPANIES ACT)/126(ND)2022	MR. BINOY JOSEPH Vs. STARCORE REFRIGERATION LIMITED	Sec. 241(1),Sec. 242(4)	20-09-2022	Page No. 36, 39, Page Not clear	
218	16-09-2022		0710102032752018/45	COMPANY PETITION (COMPANIES ACT)/144(ND)2016	MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED	Section 420	20-09-2022	True Copy Sign Missing	
219	16-09-2022		0710102066112022/4	INTERLOCATORY APPLICATION(COMPANIES ACT)/190(ND)2022	LSF10 ROSE INVESTMENTS S.à R.L. Vs. RATTANINDIA FINANCE PRIVATE LIMITED	Sec. 242(4)	20-09-2022	Need to Applicant Sign Every Pages Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
220	16-09-2022		0710102066452022/2	INTERLOCUTORY APPLICATION (I.B.C)/3927(ND)2022	BLISS EQUITY PRIVATE LIMITED Vs. DURGA DAS AGARWAL	Sec 60(5)	20-09-2022	Page No. 48-52, Page Not Clear	
221	16-09-2022		0710102094152021/1	COMPANY APPLICATION(COMPANIES ACT)/4(ND)2022	CONSCIENT INFRASTRUCTURE PRIVATE LIMITED Vs.	Rule 11 of NCLT	20-09-2022	Page No. 8- 82 True Copy Sign Missing Need to True Copy Sign	
222	16-09-2022		0710102094152021/2	COMPANY APPLICATION(COMPANIES ACT)/4(ND)2022	CONSCIENT INFRASTRUCTURE PRIVATE LIMITED Vs.	Rule 11 of NCLT	20-09-2022	Page No. 8- 82 True Copy Sign Missing Need to True Copy Sign	
223	16-09-2022		0710102094152021/3	COMPANY APPLICATION(COMPANIES ACT)/4(ND)2022	CONSCIENT INFRASTRUCTURE PRIVATE LIMITED Vs.	Rule 11 of NCLT	20-09-2022	Page No. 8- 82 True Copy Sign Missing Need to True Copy Sign	
224	16-09-2022		0710102/07525/2022				20-09-2022	sign missing in application page	
225	14-09-2022		0710102030662022/3(No.of Docs - 1)	Order	HT MOBILE SOLUTIONS LIMITED Vs. HT MEDIA LIMITED	Sec. 230-232 - Second Motion		Index misisng	
226	01-09-2022		0710102031852022/5(No.of Docs - 1)	Order	RAJESH LAMBA Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)		Index misisng	
227	21-07-2022		0710102032052022/2(No.of Docs - 2)	Report	VASUDEVAN GOPU - LIQUIDATOR OF LASTLINE TECHNOLOGIES PVT LTD Vs.	IBC Section 59		Page Numbers missing in Index, Pagination msising in Affidavit document	

228	06-06-2022		0710102034972020/8(No.of Docs - 1)	Order	PUNJAB NATIONAL BANK Vs. SSK TRADING PVT LTD	IBC under Sec 7		Order document corrupted, please upload it properly	
229	13-09-2022		0710102037492022/3(No.of Docs - 1)	Order	SPAN FASHIONS LIMITED Vs.	Sec. 230-232 - Second Motion		Index misisng	
230	07-09-2022		0710102039422022/1(No.of Docs - 1)	Report	SINHAL HYGEINIC PRODUCTS PRIVATE LIMITED Vs. REGISTRARS OF COMPANIES	Sec. 441		Index missing, Sign msising in the document, Pagination msising in the document	
231	07-09-2022		0710102039422022/1(No.of Docs - 1)	Order	SINHAL HYGEINIC PRODUCTS PRIVATE LIMITED Vs. REGISTRARS OF COMPANIES	Sec. 441		Index missing, Sign msising in the document, Pagination msising in the document	
232	07-09-2022		0710102043212022/2(No.of Docs - 1)	Report	BLACK ROSE (HENNA) PRIVATE LIMITED Vs.	IBC Section 59		Page 56 according to PDF in Hindi	
233	06-09-2022		0710102043792022/3(No.of Docs - 1)	Order	JASCH INDUSTRIES LIMITED Vs.	Sec. 230-232 - Second Motion		Please attach order	
234	23-08-2022		0710102044622022/3(No.of Docs - 1)	Order	LUMAX METTALICS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion		Index misisng	
235	06-09-2022		0710102045982022/2(No.of Docs - 1)	Order	AADI BEST BLOWER PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion		Wrong document filed;please attach order	
236	26-08-2022		0710102048222022/1(No.of Docs - 1)	Report	KNAUF GYPSUM INDIA PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion		Notary missing in E-stamp	
237	26-08-2022		0710102048222022/1(No.of Docs - 1)	Order	KNAUF GYPSUM INDIA PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion		Index misisng	
238	19-08-2022		0710102048972022/1(No.of Docs - 1)	Report	RAAMA BUILDCON PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion		One rupee Court Fee stamp msising in Vakalatnama	
239	19-08-2022		0710102048972022/1(No.of Docs - 1)	Order	RAAMA BUILDCON PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion		One rupee Court Fee stamp msising in Vakalatnama	
240	14-09-2022		0710102017622020/15	COMPANY PETITION (COMPANIES ACT)/74(ND)2021	SERIOUS FRAUD INVESTIGATION OFFICE Vs. SUNAIR HOTELS LIMITED	Sec. 241(1)		Page No. 192-, 194-197, 199, 565, 567, 569, 571, 1250, 1331 Volume - 9 Missing	
241	14-09-2022		0710102020952022/2	COMPANY PETITION IB (IBC)/257(ND)2022	L&T FINANCE LIMITED Vs. RAJ PAL TYAGI	Section 95(1)		Page No. 2 Missing in PDF According your Index	
242	14-09-2022		0710102020992022/2	COMPANY PETITION IB (IBC)/267(ND)2022	L&T FINANCE LIMITED Vs. PUNEET TYAGI	Section 95(1)		Pagination Wrong According your Index	
243	14-09-2022		0710102022192020/1	COMPANY APPLICATION(IBC)/1429 (PB)2020	CHITRALEE GOSWAMI Vs. INTERNATIONAL TRENCHING PVT LTD.	Application under any other provisions- IBC		Pagination Wrong in Index	
244	14-09-2022		0710102024812022/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/31(ND)2022	COMMITTED CONSULTANTS PRIVATE LIMITED Vs. ANDES TOWN PLANNERS PRIVATE LIMITED	Sec. 230-232, Sec 234		Page No. 33-34 True Copy Sign Missing	
245	14-09-2022		0710102027272020/9	COMPANY PETITION IB (IBC)/1047(ND)2020	REXSONA TILES PVT. LTD Vs. WAAMAN PRODUCTS PVT. LTD	IBC Under Sec 9		Incomplete Documents	
246	14-09-2022		0710102027772022/5	COMPANY PETITION (COMPANIES ACT)/126(ND)2022	MR. BINOY JOSEPH Vs. STARCORE REFRIGERATION LIMITED	Sec. 241(1),Sec. 242(4)		Page No. 36 , 39, Page Not Clear and 1 Rs. Court Fess Missing in Vakalatnama	
247	14-09-2022		0710102030982018/13	COMPANY PETITION IB (IBC)/295(ND)2019	PVM INNVENYSYS PRIVATE LIMITED Vs. C-TEL INFOSYSTEMS PRIVATE LIMITED	IBC Under Sec 9		Page No. Missing in Index and Page No. Missing in PDF	
248	14-09-2022		0710102036372022/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/61(ND)2022	STREAM AGENCIES PRIVATE LIMITED Vs. SMID INFRASTRUCTURE PRIVATE LIMITED	Sec. 230-232 - Second Motion		Page No. 23-25 True Copy Sign Missing	

249	14-09-2022		0710102039472022/5	COMPANY PETITION IB (IBC)/453(ND)2022	JPM INDUSTRIES LIMITED Vs. ORKUS PRIVATE LIMITED	IBC Under Sec 9		Page No. 6-20 True Copy Sign Missing	
250	14-09-2022		0710102042332022/3	CONTEMPT PETITION(COMPANIES ACT)/11(ND)2022	ROHIT GUPTA & ORS. Vs. ANANT COLD STORAGE PVT.LTD. & ORS.	Sec 425		Affidavit Back Date and Notary Stamp Back Date in E-Stamp Paper Missing	
251	14-09-2022		0710102043082022/1	INTERLOCUTORY APPLICATION (I.B.C)/2788(ND)2022	PAWAN GARG Vs. AMANDEEP SINGH SRAN & ORS.	Application under any other provisions- IBC		Page No. 9-17 True Copy Sign Missing	
252	14-09-2022		0710102048462022/1	COMPANY PETITION IB (IBC)/571(ND)2022	HOMEBELL SOFTWARE INDIA PRIVATE LIMITED Vs.	IBC Section 59		Page No. 4-16 True Copy Sign Missing	
253	14-09-2022		0710102053152022/1	COMPANY APPLICATION(COMPANIES ACT)/241(PB)2022	M/S HAR SWAROOP TRADERS Vs. M/S AIR INDIA LTD.	Rule 11 of NCLT		Page No. 4-76 True Copy Sign Missing	
254	14-09-2022		0710102055042022/2	COMPANY PETITION IB (IBC)/595(ND)2022	SUMARGSAI TECHNOLOGIES PRIVATE LIMITED Vs. ENERGY EFFICIENCY SERVICES LIMITED	IBC Under Sec 9		Page No. 48, 61, 73-76, 97, 100-101, 113, 115, 119, 121, 123, 137-139, 141, 145-151, 153, 159-161, 177, 206, Page Not Clear	
255	14-09-2022		0710102058922022/2	INTERLOCUTORY APPLICATION (I.B.C)/3639(ND)2022	MS. RAMA GUPTA Vs. MR GAURAV MAHENDRU	Sec 60(5)		Page No. 9-34 True copy Sign Missing and Need to Applicant Sign Every Pages	
256	14-09-2022		0710102059872022/1	INTERLOCUTORY APPLICATION (I.B.C)/3737(PB)2022	AXIS BANK LTD. Vs. SVIIT SOFTWARE PRIVATE LIMITED	Rule 11 of NCLT, 2016		Pagination Wrong According your Index	
257	14-09-2022		0710102064282021/10	COMPANY PETITION (COMPANIES ACT)/183(ND)2021	UNION OF INDIA Vs. SH. SUMAN CHADHA	Sec 241 (2)		E-Stamp Paper Missing and Need to Applicant Sign Every Pages and True Copy Sign Missing in All Annexure Page No. 43-47 121-122 132, -134 180, 181, 212 213, -218 Need to English Translate Copy Page No. 54-55,65 , 68, -73 78, -79, 87-92, 95, 96, 104, 106-109, 111, 112, 114, 115, 117, 135- 179 229, 239, 242, 247, 251-259, 278 Page Not clear Pagination Wrong According your Index in Volume-2	
258	14-09-2022		0710102067502022/1	COMPANY PETITION (COMPANIES ACT)/140(ND)2022	DR. VINAY BHARAT RAM Vs. JUHI DEVELOPERS PRIVATE LIMITED	Sec. 98(1)		Incomplete Documents	
259	14-09-2022		0710102075832021/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/120(ND)2021	HOLEON TRADERS PRIVATE LIMITED Vs. M/S PEARL VISION PVT. LTD.	Rule 11 of NCLT, Sec. 230-232 - Second Motion		Page No. 28-40 Page Not Clear and Page After 19 to 40 Double Pagination	
260	14-09-2022		0710102086312021/4	COMPANY PETITION IB (IBC)/775(ND)2021	NAUNIDH SINGH ARORA Vs. SPLENDOR BUILDWELL PRIVATE LIMITED	IBC under Sec 7		Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
261	14-09-2022		0710102087762021/9	COMPANY PETITION IB (IBC)/808(ND)2021	RAJENDRA PRASAD TAK Vs. CORE PETROLEUM LTD	IBC Section 59, Application under any other provisions- IBC		Verify Stamp Missing in Affidavit	
262	14-09-2022		0710102113632020/18	COMPANY PETITION IB (IBC)/15(ND)2021	SOHNA BUILDCON RESORTS PRIVATE LIMITED Vs.	IBC Section 59		Index Missing	
263	14-09-2022		0710102116152020/1	INTERLOCUTORY APPLICATION (I.B.C)/5715(ND)2020	V S METALLIC PRIVATE LIMITED Vs. MANI MAHESH METALS LTD	Sec 60(5)		Wrongly Filed Please Correct Location Choose	

264	14-09-2022		0710102116212020/1	INTERLOCUTORY APPLICATION (I.B.C)/5716(ND)2020	SHIVAM CORPORATION INDIA THROUGH ITS PROPRIETOR RAKESH GUPTA Vs. M/S MANI MAHESH METALS LIMITED	Sec 60(5)		Wrongly Filed Please Correct Location Choose	
265	14-09-2022		0710102122082019/5	COMPANY PETITION (COMPANIES ACT)/138(ND)2019	MANHAR SABHARWAL Vs. SABHARWAL FOOD INDUSTRIES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)		Pagination Wrong According your Index	
266	14-09-2022		0710120011422018/16	COMPANY PETITION IB (IBC)/1291(PB)2018	STATE BANK OF INDIA Vs. VEEKAY POLYCOATS LIMITED	IBC under Sec 7		Need to Applicant Sign Every Pages	
267	14-09-2022		0710200400482001/3	COMPANY PETITION (COMPANIES ACT)/65(PB)2001	M/S. AAR GEE BOARD PVT. LTD. Vs.	Application under any other provisions		Index Missing Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
268	14-09-2022		0710200400802014/20	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA Vs. M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions		Incomplete Documents	
269	14-09-2022		0710200400802014/21	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA Vs. M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions		Incomplete Documents	
270	14-09-2022		0710200400802014/22	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA Vs. M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions		Need to Applicant Sign Every Pages and E-Stamp Paper Missing	
271	14-09-2022		0710200400812014/11	COMPANY PETITION (COMPANIES ACT)/68(ND)2014	PARAMJIT SINGH BAWA Vs. BAWA PROMOTERS PVT LTD	Application under any other provisions		Incomplete Documents	
272	14-09-2022		0710200400812014/14	COMPANY PETITION (COMPANIES ACT)/68(ND)2014	PARAMJIT SINGH BAWA Vs. BAWA PROMOTERS PVT LTD	Application under any other provisions		Page No. 76, 80, Page Not clear and Page No. 79 Wrong Arrange Page	


DALIP LAMBA
 ASSISTANT REGISTRAR
 NATIONAL COMPANY LAW TRIBUNAL
 PRINCIPAL BENCH, NEW DELHI.
 ROOM NO:-103
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